manufactures and semi-manufactures, there has not been any significant improvement in the conditions of access nor has there been any positive response to the request of the developing countries to create special conditions of access for these commodities. In the field of development financing, there has been a stagnation in the outflow of financial assistance from developed to developing U.N. the C.T.A.D. countries and recommendation regarding the developed countries earmarking 1 per cent net of their national income as capital assistance to developing countries still remains a distant goal. The terms and conditions of aid have, instead of improving, deteriorated. The recommendations of the first Conference have resulted only in isolated and limited measures by individual countries, such as the unilateral reductions or removal of duties by some developed countries on certain tropical products exported by developing countries, and very limited and inadequate concessions given to the developing countries during the Kennedy Round Trade Negotiations.

(c) The Government of India have, in cooperation with other developing countries, been trying to persuade the developed countries to implement the recommendations of the first Conference. It is as a result of these efforts that it has been agreed that the emphasis at the second UNCTAD would be on action and implementation. The common platform formulated by the developing countries in the Algiers Charter represents a significant step forward in this direction. It is hoped that the Charter of Algiers would serve as a basis for a fruitful dialogue with developed countries between now and the second Conference and during the Conference, so that positive steps are taken in the Conference for specific action in the field of trade and aid.

रेलव प्रोटेक्शन कोर्स के कर्मचारियों का स्यानान्तरण

640. थी रेवती कान्त सिंह : क्या रेल मंत्री यह बताने की कुपा करेंगे कि 1

(क) क्या यह सच है कि नियमों के अनुसार रेलवे प्रोटेक्शन फोर्स के कर्मचारियों का स्थानान्तरण तीन वर्ष के बाद उनके घर के नजदीक के किसी रेलवे स्टेशन पर किया जाना चाहिए: (ख) यदि हां, ो क्या तत्सम्बन्धी नियमों का कड़ाई से पालन किया जाता है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

t [TRANSFER OF RPF EMPLOYEES

640. SHRI REWATI KANT SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that according to rules the employees of the Railway Protection Force should be transferred after three years to a Railway station near to their home town;

(b) if so, whether the rules in this regard are strictly followed; and

(c) if not the reasons therefor?]

t[THE MINISTER OF RAILWAYS (SHRI रेल मंत्री (यी सी॰ एम॰ पुनाचा) : (क)

इस तरह का कोई नियम नहीं है।

(ख) और (ग) सवाल नहीं उठता।

C. M. POONACHA): (a) There are no such rules.

(b) and (c) Do not arise.]

रेलवे सर्विस कमीझन दानापुर कार्यालय का बन्द किया जाना

641. श्वी रेवती कान्त सिंह : क्या रेल मंत्री यह बताने की ऋषा करेंगे कि :

(क) क्या यह सच है कि रेलवे सर्विस कमीशन का जो कार्यालय पूर्व रेलवे के दानापुर में बहुत समय से चल रहा था, बन्द कर दिया गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

T[CLOSING OF DANAPUR OFFICE OP RAILWAY SERVICE COMMISSION

641. SHRI REWATI KANT SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an office of the Railway Service Commission which was functioning for a long time at Danapur on the Eastern Railway, has since been closed; and

(b) if so, what are the reasons therefor?]

t[] English translation.